

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.1128
ANSWERED ON 8TH FEBRUARY, 2018

NH IN KARNATAKA

1128. SHRI PRATHAP SIMHA:
SHRI B.N. CHANDRAPPA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
सड़क परिवहन और राजमार्ग मंत्री

- (a) whether the Government has agreed to declare 12 State Highways of Karnataka as National Highways, including Kalpetta-Mananthavady-HD Kote-Jayapura-Mysore State Highway, if so, the details thereof;
- (b) whether the NHAI has undertaken environment and social impact studies and acquired land for the purpose, if so, the details thereof;
- (c) the details of the roads identified for upgradation into two, four and six lane by National Highways Authority of India (NHAI) in the State of Karnataka during the last three years;
- (d) the details of kilometers of the road upgraded into two, four and six lanes by NHAI during the said period in the State;
- (e) whether all the upgradation works have been completed as per the schedule, if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by the Government to ensure that the roads are completed at the earliest?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) & (b) The detailed project reports of twelve roads including Kalpetta-Mananthavady-HD Kote-Jayapura-Mysore State Highway are in progress. Based on outcome of Detailed Project Report (DPR), these roads may be considered for declaration as National Highways.

(c) to (f) During the last three years, National Highways in the State of Karnataka, having length of around 1073 km are under implementation by the NHAI for upgradation to 2/4/6 laning out of which 264 km have so far been completed. Various review meetings are held by the NHAI at different levels to ensure that these projects are completed at the earliest.
